

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : Padmaadevi Sugars Ltd
PETITION NUMBER : CP(IB)/768/2018
APPLICATION NUMBER : a) IA(IBC)/710/2024
b) IA(IBC)/711/2024

ORDER

205.a. IA(IBC)/710/2024

Ld. Counsel Mr. Jayashankar Toti for the Applicant. Ld. Counsel Mr. Badhirinarayanan for the Respondent.

This is an application for Delay condonation of 26 days in filing the IA for appeal before the Tribunal based on the rejection of the claim of the Applicant by the Respondent.

The reasons has been assigned in para 19 of the application.

Delay is condoned. IA(IBC)/711/2024 is taken on record.

IA(IBC)/710/2024 is disposed off.

205.b. IA(IBC)/711/2024 IN CP(IB)/768/2018

Ld. Counsel Mr. Jayashankar Toti for the Applicant. Ld. Counsel Mr. Badhirinarayanan for the Respondent.

Ld. Counsel for the Respondent seeks time to file the counter.

List the application for hearing on **21.06.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**